

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1861
ANSWERED ON:17.07.2009
FUNDS UNDER JNNURM
Sidhu Shri Navjot Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the amount sanctioned the various States including Punjab under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for construction of new houses to replace slums during last three years, State-wise;
- (b) whether the States including Punjab have fully utilized the amount allocated for the schemes;
- (c) if so, the State-wise details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): State-wise details of the amount sanctioned to various States including the State of Punjab under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) - components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for construction of new houses to replace slums during last three years are annexed at Annexure-I (BSUP) and Annexure-II (IHSDP).

(b)to(c): While some States/UTs have projects sanctioned with full commitment against the seven year mission period allocation made by the Planning Commission, there are other States/UTs including Punjab who have not fully utilized the amounts allocated. State-wise details of Additional Central Assistance (ACA) allocated and ACA committed so far are at Annexure-III (BSUP) and Annexure-IV (IHSDP).

(d): The reasons for not securing full commitment/utilizing the funds allocated for the seven year Mission period are non-furnishing of adequate number of Detailed Project Reports (DPRs) confirming to JNNURM Guidelines.